#### **LOK SABHA**

# UNSTARRED QUESTION NO. 100 TO BE ANSWERED ON 4<sup>th</sup> February, 2019

## **Small and Marginal Fields**

### 100. SHRI JAYADEV GALLA: SHRI ASADUDDIN OWAISI:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

#### Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC will focus only on big fields or also focus on small and marginal fields to minimise their expenditure and if so, the details thereof;
- (b) whether DGH had earlier proposed to sell 15 oil/gas fields of ONGC despite strongly opposed by them and the proposal was shelved and if so, the details thereof along with the reasons for proposing to sell 150 oil and gas fields again including any consultations held with ONGC in this regard;
- (c) whether after eight years Government has started bidding for 55 oil and gas blocks under revamped policy regime and if so, the details thereof along with norms/criteria prescribed for the purpose;
- (d) the number of blocks auctioned so far and the total revenue generated by the Government therefrom; and
- (e) whether all the blocks have been auctioned and if so, the details thereof and if not, the reasons therefor?

#### **Answer**

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेंद्र प्रधान)

# MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Oil and Natural Gas Corporation Limited (ONGC) has a mixed portfolio of big, medium, small and marginal fields of oil and gas. ONGC is producing crude oil and natural gas from their fields irrespective of size of the fields.

- (b) No such proposal to sell 150 oil and gas fields is under consideration with the Government at this stage. However, ONGC and Oil India Limited (OIL) have initiated implementation of Production Enhancement Contract (PEC) model for enhancing crude oil and natural gas production through participation of private service providers.
- (c) to (e): Under first bid round of Open Acreage Licensing Policy (OALP)/Hydrocarbon Exploration and Licensing Policy (HELP), Government has awarded 55 exploration blocks in October, 2018 comprising of 46 onland blocks and 9 offshore blocks through international competitive online bidding process. Blocks are awarded on the basis of committed Minimum Work Programme (MWP) and revenue share offered to the Government subject to technical and financial pre-qualification criteria of bidder. The bidder offering the highest bid of committed MWP and revenue share to the Government is considered for awarding exploration blocks.

Under OALP, exploration blocks are offered for competitive bidding after every 6 months. In second bid round of OALP, 14 blocks have been put on offer for competitive bidding on 7<sup>th</sup> January, 2019 and bid is closing on 12<sup>th</sup> March, 2019. Revenue from awarded exploration blocks is to be received after commencement of commercial production from these blocks.

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